

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No. 99 of 2017 (SZ)

Applicant(s)
R. Dinesh,
Gopichettipalayam,
Tirpur District.

Vs. Respondent(s)
The Gopichettipalayam
Municipality,
Rep. by its Commissioner,
Gopichettipalayam and
2 others.

Legal Practitioners for Applicant(s)
M/s. Yogeshwaran,
Neha Miriam Kurian

Legal practitioners for respondent(s)
Mr. E. Manoharan for R1
M/s. M.K.Subramanian and
E. Manoharan for R2
Mrs. H. Yasmeen Ali for R3.

Note of the Registry	Orders of the Tribunal
Order No. 4	<p>Date: 18th August, 2017</p> <p>There is no representation for the parties including the applicant.</p> <p>Respondents have filed their reply. Rejoinder if any, be filed within 2 weeks.</p> <p>List the matter on 05.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>